

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA

UNSTARRED QUESTION NO. 3765  
TO BE ANSWERED ON AUGUST 12, 2015

AVAILABILITY OF GPRA

No. 3765            SHRI PINAKI MISRA:  
                          SHRI VENKATESH BABU T.G.:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of General Pool Residential Accommodation (GPRA)/PSU Residential Accommodation available in various cities in the country including in Tamil Nadu, city and type-wise;
- (b) whether there is shortage of such accommodations and if so, the details thereof, city and type-wise;
- (c) whether the Government proposes to construct more houses and reconstruct/renovate the dilapidated houses to meet the shortage in the country and if so, the details thereof, city and type-wise;
- (d) the details of persons entitled for allotment of GPRA and the details of non-entitled persons who have been allotted GPRA and the date of allotment along with the reasons therefor; and
- (e) the action taken/being taken against the officials involved in violation of GPRA norms in such allotment?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

- (a): The details of the number of General Pool Residential Accommodation (GPRA), which is available to Government employees for allotment in Delhi and other cities are given in Annexure A & B. As regards allotment of General Pool Accommodation to PSU employees, the Cabinet Committee on Accommodation has decided that employees of

Public Sector Undertakings which are corporate bodies, will not be entitled to any Government accommodation.

(b): Yes, Madam. There is shortage of residential accommodation for government employees in Delhi and other cities. Details are given in Annexure- A & B.

(c): Yes, Madam, to meet the shortage of houses, the Government has already initiated construction of GPRA in Delhi and various cities of the country. The details in this regard are given in Annexure- C.

(d) :The eligibility criteria for entitlement for allotment of accommodation under GPRA is given at Annexure-'D'

As regards allotment of GPRA to non-entitled persons like Artists and Journalists are concerned, it is informed that all persons who have been allotted accommodation under GPRA have been allotted the same after following due procedures and with the approval of the Competent Authority. Further in certain cities like Kolkata, Chandigarh, Quarters lying vacant for more than six months, on being surplus in concerned stations, are offered to organizations/persons non-entitled for GPRA on their request to avoid any loss to exchequer as per the policy of the Directorate of Estates. The details are given in Annexure-'E & F'.

(e) : In cases of allotment in violation of GPRA norms, action is taken in terms of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

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**ANNEXURE-'A'**

Annexure referred to in reply to part (a &b) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015

**Details of availability and shortage of GPRA in Delhi City**

House Type	Availability	Shortage
1	14217	0
2	23340	8433
3	12132	7310
4	5337	2084
4S	791	1105
5A	1331	550
5B	1237	760
6A	827	677
6B	247	30
7	217	133
8	199	3
DS	1636	556
SK	287	909
SS	53	518
<b>TOTAL</b>	<b>61851</b>	<b>23068</b>

**ANNEXURE-‘B**

Annexure referred to in reply to part (a &b) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015

**Details of the GPRA Accommodation and Shortage in respect of Cities other than Delhi**

Sl. No.	Name of City	Type	Availability	Shortage
1	Mumbai	I	2005	224
		II	3282	2872
		III	1702	2363
		IV	728	475
		IV Spl	72	435
		V	247	448
		VI	44	243
		DS	122	224
		SK	14	301
	<b>Total</b>	<b>8216</b>	<b>7585</b>	
2	Nagpur	I	<b>247</b>	<b>There is no shortage of Quarters in each type of Quarters</b>
		II	<b>930</b>	
		III	<b>447</b>	
		IV	<b>173</b>	
		IV Spl	<b>0</b>	
		V	<b>91</b>	
		VI	<b>5</b>	
		DS	<b>0</b>	
		SK	<b>0</b>	
		<b>Out Houses</b>	<b>12</b>	
	<b>Total</b>	<b>1905</b>		
3	Pun e	I	15	2
		II	75	44
		III	120	10
		IV	60	0
		V	<b>10</b>	3
		<b>Total</b>	<b>280</b>	<b>59</b>
4	Kolkata	I	1692	0
		II	2679	1677
		III	1558	466
		IV	213	468
		V	190	139
		VI	103	86
		SK	98	69
		DS	104	93
		<b>Total</b>	<b>6637</b>	<b>2497</b>
5	Siliguri	I	24	0
		II	24	102
		III	40	12
		IV	12	28
		V	6	5

		<b>Total</b>	<b>106</b>	<b>147</b>
6	Chennai	I	<b>450</b>	<b>102</b>
		II	<b>944</b>	<b>996</b>
		III	<b>660</b>	<b>1128</b>
		IV	<b>379</b>	<b>601</b>
		V	<b>138</b>	<b>215</b>
		VI	<b>20</b>	<b>42</b>
		SK	<b>30</b>	<b>167</b>
		DU	<b>20</b>	<b>191</b>
		KKN Hostel	<b>30</b>	<b>-</b>
		<b>Total</b>	<b>2671</b>	<b>3442</b>
7	Shimla	I	285	-
		II	388	743
		III	374	603
		IV	96	131
		V	25	833
		VI	04	08
		<b>Total</b>	<b>1167</b>	<b>2318</b>
8	Chandigarh	I	709	-
		II	1070	-
		III	542	-
		IV	109	<b>189</b>
		V	70	<b>76</b>
		VI	05	<b>34</b>
		<b>Total</b>	<b>2505</b>	<b>299</b>
9	Faridabad	I	482	18
		II	832	58
		III	328	171
		IV	140	30
		V	52	08
		VI	16	0
		<b>Total</b>	<b>1850</b>	<b>285</b>
10	Ghaziabad	I	52	-
		II	330	<b>90</b>
		III	132	<b>129</b>
		IV	23	<b>63</b>
		V	7	<b>10</b>
		<b>Total</b>	<b>544</b>	<b>292</b>
11	Lucknow	I	272	122
		II	474	380
		III	223	82
		IV	90	59
		V	32	20
		VI	02	06
		<b>Total</b>	<b>1093</b>	<b>669</b>
12	Agra	I	15	0
		II	30	0
		III	60	0
		IV	14	8
		V	05	12
		VI	0	4
		<b>Total</b>	<b>124</b>	<b>24</b>
13	Allahabad	I	114	0

		II	437	8
		III	282	0
		IV	44	0
		V	11	0
		VI	2	0
		<b>Total</b>	<b>890</b>	<b>8</b>
14	Kanpur	I	293	0
		II	351	0
		III	158	0
		IV	60	0
		V	31	0
		Total	893	0
15	Varanasi	I	24	0
		II	60	0
		III	102	0
		IV	12	0
		<b>Total</b>	<b>198</b>	<b>0</b>
16	Bareilly	II	12	6
		III	18	6
		IV	18	2
		V	5	0
		<b>Total</b>	<b>53</b>	<b>14</b>
17	Bangalore	I	380	190
		II	384	516
		III	374	309
		IV	214	86
		V	46	25
		VI	4	10
		Single Hotel	56	20
		Double Hostel	34	4
		<b>Total</b>	<b>1492</b>	<b>1160</b>
18	Mysore	I	32	0
		II	40	0
		III	40	13
		IV	16	0
		V	8	0
		<b>Total</b>	<b>136</b>	<b>13</b>
19	Hyderabad	I	184	0
		II	416	52
		III	224	126
		IV	36	4
		V	32	0
		HOSTEL	32	0
		<b>Total</b>	<b>924</b>	<b>138</b>
20	Port Blair	I	36	0
		II	63	06
		III	88	60
		IV	22	02
		V	10	01
		<b>Total</b>	<b>219</b>	<b>69</b>
21	Imphal	I	20	04
		II	32	22
		III	24	24

		IV	4	12
		<b>Total</b>	<b>80</b>	<b>62</b>
22	Dehradun	I	34	8
		II	22	15
		III	22	77
		IV	4	29
		V	0	6
		VI	0	3
		<b>Total</b>	<b>82</b>	<b>138</b>
23	Gangtok	I	24	0
		II	24	102
		III	40	12
		IV	12	28
		V	6	05
		<b>Total</b>	<b>106</b>	<b>147</b>
24	Jodhpur	I	104	0
		II	103	0
		III	92	0
		IV	22	0
		V	4	0
		VI	3	0
		<b>Total</b>	<b>328</b>	0
25	Jaipur	I	89	4
		II	128	50
		III	228	13
		IV	72	0
		V	24	2
		VI	6	3
		<b>Total</b>	<b>547</b>	<b>72</b>
26	Bikaner	I	6	0
		II	6	0
		III	8	0
		IV	1	0
		<b>Total</b>	<b>21</b>	<b>0</b>
27	<b>Cochin</b>	I	32	1
		II	116	8
		III	68	21
		IV	24	21
		V	4	4
		<b>Total</b>	<b>244</b>	<b>55</b>
28	<b>Calicut</b>	II	14	3
		III	14	12
		IV	15	1
		V	14	0
		VI	2	0
		<b>Total</b>	<b>59</b>	<b>16</b>
29	<b>TRIVANDRUM</b>	I	16	30
		II	16	88
		III	134	8
		IV	52	12
		V	12	0

		<b>Total</b>	<b>230</b>	<b>138</b>
30	<b>Shillong</b>	I	22	08
		II	34	31
		III	24	21
		IV	8	11
		V	2	3
		<b>Total</b>	<b>90</b>	<b>74</b>
31	<b>Bhopal</b>	I	32	01
		II	52	29
		III	60	10
		IV	14	47
		V	8	05
		<b>Total</b>	<b>166</b>	<b>92</b>
32	<b>Indore</b>	I	108	0
		II	138	0
		III	108	0
		IV	26	0
		V	8	0
		VI	2	0
		<b>Total</b>	<b>390</b>	<b>0</b>
33	<b>Agartala</b>	I	40	4
		II	44	26
		III	64	23
		IV	12	15
		V	4	3
		VI	0	3
		<b>Total</b>	<b>164</b>	<b>74</b>
34	<b>Rajkot</b>	I	48	0
		II	48	0
		III	36	0
		IV	8	0
		<b>Total</b>	<b>140</b>	<b>0</b>
35	<b>Srinagar</b>	I	30	0
		II	114	0
		III	84	0
		IV	16	0
		V	6	0
		<b>Total</b>	<b>250</b>	<b>0</b>
36	<b>Guwahati</b>	I	24	2
		II	24	34
		III	72	4
		IV	24	0
		<b>Total</b>	<b>144</b>	<b>40</b>
37	<b>Goa</b>	II	5	38
		III	17	10
		IV	6	07
		<b>Total</b>	<b>28</b>	<b>55</b>
38	<b>Kohima</b>	I	8	-
		II	16	-
		III	40	-
		<b>Total</b>	<b>64</b>	<b>-</b>
39	<b>Mussorie</b>	I	6	-
		II	3	-

		<b>III</b>	<b>1</b>	<b>-</b>
		<b>Total</b>	<b>10</b>	<b>-</b>
40	<b>Imphal</b>	<b>I</b>	<b>16</b>	<b>-</b>
		<b>II</b>	<b>20</b>	<b>-</b>
		<b>III</b>	<b>8</b>	<b>-</b>
		<b>IV</b>	<b>4</b>	<b>-</b>
		<b>A</b>	<b>4</b>	<b>-</b>
		<b>BC</b>	<b>12</b>	<b>-</b>
		<b>C</b>	<b>16</b>	<b>-</b>
		<b>Total</b>	<b>80</b>	<b>-</b>
41		<b>Neemuch</b>	<b>I</b>	<b>179</b>
	<b>II</b>		<b>199</b>	<b>-</b>
	<b>III</b>		<b>87</b>	<b>-</b>
	<b>IV</b>		<b>14</b>	<b>-</b>
	<b>V</b>		<b>4</b>	<b>-</b>
	<b>Total</b>		<b>483</b>	<b>-</b>
42	<b>Mandsaur</b>	<b>I</b>	<b>17</b>	<b>-</b>
		<b>II</b>	<b>14</b>	<b>-</b>
		<b>III</b>	<b>6</b>	<b>-</b>
		<b>IV</b>	<b>1</b>	<b>-</b>
		<b>Total</b>	<b>38</b>	<b>-</b>
43	<b>Kanchipuram</b>	<b>I</b>	<b>8</b>	<b>-</b>
		<b>II</b>	<b>4</b>	<b>-</b>
		<b>Total</b>	<b>12</b>	<b>-</b>
44	<b>Tirupatti</b>	<b>II</b>	<b>2</b>	<b>-</b>
		<b>III</b>	<b>2</b>	<b>-</b>
		<b>IV</b>	<b>2</b>	<b>-</b>
		<b>Total</b>	<b>6</b>	<b>-</b>
45	<b>Trichy</b>	<b>I</b>	<b>4</b>	<b>-</b>
		<b>II</b>	<b>2</b>	<b>-</b>
		<b>III</b>	<b>2</b>	<b>-</b>
		<b>Total</b>	<b>8</b>	<b>-</b>
46	<b>Coimbatore</b>	<b>I</b>	<b>6</b>	<b>-</b>
		<b>II</b>	<b>4</b>	<b>-</b>
		<b>III</b>	<b>2</b>	<b>-</b>
		<b>Total</b>	<b>12</b>	<b>-</b>
47	<b>Mangalore</b>	<b>I</b>	<b>4</b>	<b>-</b>
		<b>III</b>	<b>2</b>	<b>-</b>
		<b>Total</b>	<b>6</b>	<b>-</b>
48	<b>Belgaum</b>	<b>I</b>	<b>12</b>	<b>-</b>
		<b>II</b>	<b>6</b>	<b>-</b>
		<b>Total</b>	<b>18</b>	<b>-</b>

**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015**

In so far as Delhi is concerned, recently 932 new houses have been placed in the Automated Allotment System in phased manner as per the following details:

- (i) (a) 378 flats (248 Type V + 91 Type VI + 39 Type VIII) in Common Wealth Games Village Complex, New Delhi.
- (i) (b) 384 quarters of Type III in Dev Nagar, New Delhi
- (i) (c) 170 flats (138 Type V + 32 Type VI) in Deen Dayal Upadhyaya Marg, New Delhi.
- (ii) Further the following works are in progress in the areas as indicated below:

**List of proposals of construction of GPRA quarters which under process in CPWD**

<b><u>Sl. No.</u></b>	<b><u>Name of City</u></b>	<b><u>Type of quarters</u></b>
1	New Delhi	<ul style="list-style-type: none"> <li>a) 4 type VIII Bungalows at Sunehari Bagh, New Delhi.</li> <li>b) 798 number of type-IV (Special) flats at Dev Nagar, New Delhi.</li> <li>c) 72 type-V flats at Vasant Vihar, New Delhi.</li> <li>d) 36 Type-VI apartments at Vasant Vihar, New Delhi.</li> <li>e) About 108 type-VII apartments at Deen Dayal Upadhyaya Marg, New Delhi.</li> <li>f) 15 type-VII Bungalows at Sunehari Bagh, New Delhi.</li> <li>g) 30 type IV apartments at DIZ area, New Delhi.</li> <li>h) 432 Type-IV (Spl.) and T-V including underground parking at Aliganj, Jor Bagh.</li> </ul>
2	Patna	<ul style="list-style-type: none"> <li>a) 119 nos. of Type-II</li> <li>b) 100 nos. of Type-III</li> <li>c) 60 nos. of Type-IV</li> <li>d) 30 nos. of Type-V</li> <li>e) 5 nos. of Type-VI</li> </ul>
3	Gangtok	<ul style="list-style-type: none"> <li>a) 16 nos. of Type-II</li> <li>b) 16 nos. Type-III</li> <li>c) 8 nos of Type-IV</li> </ul>
4	Kolkata	<ul style="list-style-type: none"> <li>a) 60 Nos. Type-IV</li> <li>b) 40 Nos. of Type-V</li> <li>c) 40 Nos. Type-VI</li> </ul>
5	Gandhigram, Agartala	<ul style="list-style-type: none"> <li>a) 24 nos. of Type-II</li> <li>b) 24 nos. of Type-III</li> <li>c) 12 nos. of Type-IV</li> <li>d) 1 no. of Type-VI</li> </ul>
6	Silchar, Assam	<ul style="list-style-type: none"> <li>a) 14 nos. of Type-II</li> <li>b) 14 nos. of Type-III</li> </ul>

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015

The General Pool Residential Accommodation (GPRA) is allotted to the employees of the Central Government Office, the staff of which has been declared by the Central Government eligible for accommodation under the Allotment of Government Residences (General Pool in Delhi) Rules, 1963. The offices which fulfill the following conditions are treated as 'eligible office' for the purposes of the Allotment of GPRA:-

- (i) They are part and parcel of the Secretariat of a Ministry or an attached or subordinate office of a Ministry or a Department,
- (ii) Their staff is paid from the consolidated Fund of India'
- (iii) They have not got any separate pool of accommodation for their staff; and
- (iv) They are situated within the municipal limits of NCT of Delhi/respective city or town.

The Cabinet Committee on Accommodation (CCA) is the competent authority which decides upon the allotment of Government accommodation to various categories of non-eligible persons and organizations and the rate of rent to be charged from them.

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question  
No. 3765 for Answer on 12.08.2015

**A.-Details of Artists who have been allotted GPRA**

-11-

Sl. No.	Name of eminent artist Shri/Ms	Specialization	House allotted	Date of Allotment
1.	Asad Ali Khan	Artist	DII/97, Asian Games Village Complex (AGVC )	5.2.1990
2.	Birju Maharaj	Artist	DII/23, Shahjahan Road	21.2.1978
3.	D. Devraj	Artist	DII/55, A.G.V.C.	13.12.1989
4.	Ms Geetanjali Lal	Artist	DII/366, AGVC	4.8.1987
5.	Gulam Sadiq Khan	Artist	DII/59, A.G.V.C.	11.12.1989
6.	R.F.K. Dagar	Artist	DII/379, A.G.V.C.	19.6.1998
7.	H.K. Bahere	Artist	DII/127, A.G.V.C.	11.8.1987
8.	Jayarama Rao	Artist	DII/99, A.G.V.C.	27.8.1997
9.	Sabri Khan	Artist	DII/764, A.G.V.C.	30.2.1990
10.	S.H. Khan	Artist	DII/141, A.G.V.C.	-
11.	Surajit Sen	Artist	DII/361, A.G.V.C.	-
12.	Yugal Sharma	Artist	DII/140, A.G.V.C.	-
13.	Ms Bharti Shivaji	Artist	DII/104, A.G.V.C.	20.6.1987
14.	Jatin Das	Artist	DII/93, A.G.V.C.	15.4.1988
15.	Ms Joy Micheal	Artist	DII/121, A.G.V.C.	10.7.1989
16.	K.N. Dakshnamurthy	Artist	DII/56, A.G.V.C.	-
17.	Mayadhar Raut	Artist	DII/760, A.G.V.C.	30.10.1987
18.	P.V. Balakrishnan	Artist	DII/122, A.G.V.C.	-
19.	Raja Reddy	Artist	DII/57, Kaka Nagar	15.12.1992
20.	Ms Vishalam Venkatachalam	Artist	DII/372, A.G.V.C.	-
21.	Begum Monisha Khan, W/o Late Sh. Vilayat Khan	Artist	DII/55, Pandara Road	7.10.1978
22.	Sunil Kothari	Artist	DII/94, A.G.V.C.	20.7.2003
23.	Prof. Mohan Maharishi	Artist	DII/135, A.G.V.C.	15.7.2003
24.	Ms S. Kanaka	Artist	DII/1/17, Andrews Ganj	15.7.2003
25.	Ms Kamalini	Artist	DII/211, Kidwai Nagar (West)	20.7.2003
26.	G.R.Iranna	Artist	DII/790, AGVC	21.7.2003
27.	K.R. Subhana	Artist	DII/774, A.G.V.C.	15.7.2003
28.	Ms Rani Singhal	Artist	DII/D-87, Gulmohar Park	20.7.2003
29.	Pt. Bhajan Sopori	Artist	21/79 Lodhi Colony	01.7.1992
30.	Guru Jitendra	Artish	251, Sector-4, R.K. Puram.	28.10.1982
31.	Ms. Rita Ganguly	Artist	1 LF College Road	01.1.1960

**ANNEXURE-'E'**

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015

**B. Details of Journalists who have been allotted GPRA**

S. No.	Name of the allottee	Name of organisation	Flat No. Type IV(Spl)	D/o allotment
1.	Sh. George Abraham	Rashtra Deepika Ltd	1204, R.K. Puram	31/08/2006
2.	Sh. S.K. Mishra	Dainik Jagran	S-09, Hudco Place Extn	12/10/2006
3.	Sh. R.K. Garikapati	Andhra Prabha Daily	T-02, Hudco Place Extn	16/10/2006
4.	Smt. Usha Srivastava	Rajasthan Patrika	P-4, Andrews Ganj Extn	10/01/2007
5.	Sh. P.D. Ramakrishanan	Journalist,	C-12, Andrews Ganj Extn	31/08/2006
6.	Sh. Manjeet Singh Negi	Sahara Samay	C-14, Andrews Ganj Extn	08/09/2006
7.	Sh. S.C. Joshi	Tarun Bharat	X-27, Hudco Place Extn	02/07/2003
8.	Sh. Saroj Ganpat	Junior Vikatan	D-7, Andrews Ganj Extn	12/10/2006
9.	Sh. Jagdish Nandan Singh	National Herald	1201, R.K. Puram	08/09/2006
10.	Mohd Siraj Sahil	Shah Times Hindi Daily	T-4, Hudco Place Extn	12/10/2006
11.	Sh. S.R. Kumar	Jai Hind	C-11, Andrews Ganj Extn	04/06/1992
12.	Sh. Ramesh Bhan	UNI	W-13, Hudco Place Extn	02/07/2003
13.	Ramesh Chand	Asian films TV	Z-9, Hudco Place Extn	28/07/2003
14.	Sanjeev Acharya	Sr, Spl. Correspondent	U-39, Hudco Place Extn	04/11/2003
15.	Smt. Neelima Mathur	Spotfilms	E-4, Andrews Ganj Extn	18/11/2003
16.	Sh. K. Sunil thomas	Malayaia Manorama	Q-4, Andrews Ganj Extn	04/12/2003
17.	Sh. Ajay Tiwari	Rashtiya Sahara	U-35, Hudco Place Extn	01/01/2004
18.	V.V. Binu	Malayala Manorama	K-05, Andrews Ganj Extn	03/12/2003
19.	Sh. U. Anand Kumar	Express Publication	U-8, Hudco Place Extn	03/11/2003
20.	Sh. Kamal Sekhari	Hindi Publications	S-35, Hudco Place Extn	30/08/2006
<b>Flat No. Type-D-II</b>				
	Shri A.K. Kidwai	National Herald	DII/317, Pandara Road	19/04/1978
2	Shri D.K. Joshi		DII/201, Kaka Nagar	22/03/1973
3	Shri R.C. Pandit		D-6, MS flat, Tilak Lane	26/06/1992
<b>Flat No. Type-C-II</b>				
1	Shri Virendra Prabhakar		C-II/32, (D.Z.H) Bapa Nagar	15/01/1982
<b>Flat No. Type-D-I</b>				
1	Shri Subhash Chander		D-I/99, Rabindra Nagar	10/10/1980

Contd....

**ANNEXURE-‘E’**

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015

S.No.	Name of eminent Journalist Shri/Ms	Category	Details of accommodation (Type-IV)	Date of allotment
1	Kishna Mohan	Journalist	25-LF Tansen Marg	08.06.2004
2	Sajjad Mirza	Journalist	621 Laxmi Bai Nagar	30.8.2006
3	Nigamanda Prusty	Journalist	B-199 Nanak Pura	21.10.2003
4	Deepak Arora	Journalist	E-14 Nanak Pura	21.11.2003
5	Atul Kumar	Journalist	7-UF College Road	08.07.2004
6	Rohan Kumar Mohanty	Journalist	584 Laxmi Bai Nagar	07.09.2006
7	Dr. Manas Banerjee	Journalist	C-87 Nanakpura	15.11.2003
8	Kishore Chander	Journalist	21/73 Lodhi Colony	07.02..2003
9	Ramesh Chander Pal	Journalist	C-163 Nanakprua	19.06.2003
10	Satya Prakash Tripathi	Journalist	77 North West Moti Bagh	14.07.2003
11	Tarun Prakash Ganguly	Journalist	C-68 Nanakpura	26.06.2003
12	Rajesh Kumar Alakh	Journalist	09 Block-20 Sector-1, M.B.Road	19.06.2003
13	Amlan Paliwal	Journalist	287 Sector-3 R.K.puram	23.09.2003
14	K.P. Malik	Journalist	500-AI, Sector-3, R.K.Puram	05.08.2004
15	H.K. Bhatt	Journalist	125 Laxmi Bai Nagar	14.09.2006
16	Sandanand Pandey	Journalist	46 North West Moti Bagh	29.07.2003
17	Kushal Jeena	Journalist	573-A, Sector-3, R.K.Puram	08.07.2003
18	Vijay Verma	Journalist	270 Laxmi Bai Nagar	15.11.2006
19	Subhash C. Sharma	Journalist	657 Laxmi Bai Nagar	28.8.2006
20	A.S. Suresh Kumar	Journalist	C-05 Nanakpura	30.10.2003
21	Madhu Raine	Journalist	E-16 Nanakpura	01.07.2003
22	S.S.Rawat	Journalist	N-532 Sector-8, R.K.puram	17.02.2003
23	G.K.Mohan Rao	Journalist	B-86 Pandara Road	04.06.2002
24	Harswaropp Saraswat	Journalist	751 Sector-3, R.K.Puram	11.06.2003
25	Parveen Singh Rana	Journalist	756 Sector-3, R.K.Puram	21.01.2003
26	Sandeep Bhatt	Journalist	563-A, Sector-3 R.K.Puram	19.06.2003
27	A.K.Singh	Journalist	126 Sector-8, R.K.Puram	13.03.2003
28	Kanahaiya Pandit	Journalist	365 Sector-4, R.K.Puram	25.11.2003
29	Preshnath Pradhan	Journalist	148 Sector-3, R.K.Puram	25.02.2003

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015

Details of Quarters lying vacant in Kolkata and Chandigarh for more than 6 months on being surplus offered to Non-Entitled organizations on request to avoid loss to Exchequer

City Chandigarh

Name of Office	Total No. of Quarters allotted	Type of Quarters
Central Detective Training School, Chandigarh	32	I
Railway Recruitment Board, Chandigarh	03	I & II
Employees State Insurance Corporation Model Hospital , Chandigarh	56	I
National Institute of Pharmaceutical Education and Research, Mohali	14	I
ASC Batallion, M/o Defence	07	I
Assistant Director (Horticulture), CPWD	02	I
National Institute of Open Schooling	01	I

ANNEXURE-'F'

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3765 for Answer on 12.08.2015

City:-Kolkata

Name of Office	Total No. of allotted qtrs.	Type
Soft ware Technology Park	2	II
Bose Institute	2	II & III
Central Board of Workers Education	1	III
Indian Institute of Packaging	2	III
National Institute of Fashion Fee	5	I, II & III
Sport Authority of India	24	II
Hindustan Steel Works Construction Ltd., M/o Steel.	8	II